



# CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath,  
New Delhi-110001, Phone 23353503, FAX: 23753923

Petition No. 335/TL/2019

Dated: 30.12.2019

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by Udupi Kasargode Transmission Limited, Core-4, Scope Complex, 7, Lodhi Road, New Delhi-110003 to establish transmission system for "400 kV Udupi (UPCL)-Kasargode D/C line" comprising the following elements:

S. No.	Name of the Transmission Element	Completion Target
1.	Mangalore (Udupi PCL)- Kasargode 400 kV (Quad) D/C line	38 Months from the Effective Date
2.	Establishment of 2X500 MVA, 400/220 kV GIS substation at Kasargode <ul style="list-style-type: none"><li>• 500 MVA, 400/220 kV ICTs: 2 nos.</li><li>• Bus reactors (63 MVA): 2 nos.</li><li>• Line bays: 4 nos.</li><li>• ICT bays: 2 nos.</li><li>• Space for Line bays (future): 4 nos.</li><li>• Space for ICT bays (future): 2 nos. 220 kV</li><li>• Line bays: 6 nos.</li><li>• ICT bays: 2 nos.</li><li>• Space for Line bays (future): 6 nos.</li><li>• Space for ICT bays (future): 2 nos.</li></ul>	
3.	2 Nos. of 400 kV line bays and Bus Bar Extension Works at UPCL switchyard	

2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of Rs. 847.44 million per annum on the basis of the competitive bidding carried out by REC Transmission Projects Company Limited in accordance with the Guidelines issued by the Central Govt. under Section 63 of the Act.

3. The Central Transmission Utility has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.

4. Based on material available on record, the Commission vide order dated 27.12.2019 in Petition No. 335/TL/2019, has proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.

5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Udupi Kasargode Transmission Limited before the Commission can be accessed at the website [www.sterlitepower.com](http://www.sterlitepower.com) or inspected by any person in the Commission's office by following the laid down procedure.

6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, aforesaid, be sent to the undersigned by 13.1.2020 at the above stated address. The suggestions or objections received after the specified date shall not be considered.

The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no fee shall be paid by the Commission.

Sd/-